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No. SWAK/123/2024-DEO2

24-08-2024.

From,

Member Secretary

To,

Consultant (Judicial)

National Green Tribunal

Principal Bench

New Delhi – 110001

Sir,

Sub:- SWAK - Action Taken Report on M.A. No. 58/2024 in Original Application No. 147/2022 Krishna Das K V Versus State of Kerala and Original Application No. 640/2024 News item titled "New study reveals extent of microplastic pollution in Ashtamudi Lake" appearing in the Hindu dated 24.05.2024 - Reg.

- Ref:-
1. Email from Consultant Judicial - NGT(P.B.) on July 29, 2024 w.r.t M.A.58/2024
  2. Email from Consultant Judicial- NGT(P.B.) on July 22, 2024 w.r.t O.A.No. 640/2024

A detailed action taken report by the State Wetland Authority Kerala as per the references cited on M.A. No. 58/2024 in Original Application No. 147/2022 Krishna Das K V of Hon'ble NGT (Principal Bench) and Original Application No. 640/2024 of Hon'ble NGT (Principal Bench) is attached herewith for further necessary action.

Yours faithfully,



SUNEEL PAMIDI  
Member Secretary

Enclosure: 1) Action Taken Report

**Report of State Wetland Authority Kerala on M.A. No. 58/2024 (PZ) in O.A. No. 147/2022 (PZ) and O.A. No. 640/2024 (PZ) in the Hon'ble National Green Tribunal- Pollution issues of Ashtamudi & Vembanad wetlands**

**Notification of Wetlands**

As per Rule 5 of the Wetlands (Conservation & Management) Rules, 2017 SWAK has to prepare a list of wetlands to be notified, within one year from the date of publication of the Rules. Ground truthing /field verification were conducted along with KSREC and 40 wetlands were selected for notification as per the Rules implementation guidelines issued by MoEF&CC in January 2020. The 40 wetlands to be notified in the state were divided into 2 phases (each phase comprising 20 wetlands).

District level consultation meetings with Local body secretaries, village officers, Taluk officers and Deputy Collectors (LR) were already conducted for the 20 wetlands of the first phase in the years 2021 and 2023. The brief document preparation for the first phase has already been completed and approved by the Technical Committee, SWAK. The comments from Local Self-Governments are awaited for proceeding further and placing before the Authority for approval.

**Actions taken specifically for Vembanad- Kol Ramsar Wetland Complex**

- **The houseboat upgradation project** (Conversion of Diesel engine to Hybrid engine) in Vembanad-Kol wetland complex has been sought by SWAK from Kerala Houseboat Owners Association (KHBOA), Alappuzha. The project proposal has been approved in June 2024 as a pilot project and agreement has been executed for the implementation of the project as part of the approved management action plan (MAP) of Vembanad-Kol wetland complex.
- **‘Sustainable clam cultivation and enhanced livelihood for the Vembanad Estuary’ Project** was entrusted to CERC- ATREE and implemented as part of the approved management action plan (MAP) of Vembanad-Kol wetland complex. The project has been successfully completed and the major achievements of the project were clam relaying initiative, bamboo barriers installation, awareness creation and capacity building of the local fishermen, training on clam value addition and [plastic waste collection from the estuary bottom sediment bed & recycling](#).
- Pathiramanal Island is an important ecological and avian hotspot in the Vembanad Estuary, south of Thanneer mukkum Barrage. As part of the **‘Swatchchata**

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**Pakhwara” campaign** CERC-ATREE in association with SWAK organized a clean-up drive during October 2023.

- Registered Wetland Mitras of the wetland complex along with Lake Protection Forum, NCC/SPC students from A P Vilasam HSS and Muhamma Grama Panchayat Harithakarmasena members were engaged for the removal of plastics from the island.

### **Actions taken specifically for Ashtamudi Ramsar Wetland**

- Kollam Municipal Corporation was directed to revise its project in compliance with the Wetlands (Conservation and Management) Rules, 2017 and to comply with the orders of the Hon’ble NGT(PB) in OA 147/2022. The project entitled ‘Jeevananu Ashtamudi, Jeevikkanam Ashtamudi’ - Rejuvenation of Ashtamudi water body by Kollam Municipal Corporation is a major intervention in the case of removal of sludge and wastes near the Asramam area of the Ashtamudi Ramsar wetland. The silts and waste materials near the Asramam link road were removed using silt pusher. Directions were also given to all the Local Self Governments near the wetland to make sure that no wastes are deposited in the wetlands, invoking the statutory provisions of the Wetlands (Conservation and Management) Rules,

2017.

  
Member Secretary